



2026:ABC:5766

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 5291 of 2025

Rajkumar And 3 Others

.....Petitioner(s)

Versus

State Of U.P And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashish Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Shri Ashish Srivastava, learned counsel for the petitioners, prays for to dismiss the instant writ petition as withdrawn with liberty to file fresh writ petition with better particulars and details.
2. There is no oppose to the aforesaid prayer.
3. As such, instant writ petition is **dismissed as withdrawn with liberty as prayed for.**

(Dinesh Pathak,J.)

January 9, 2026
VR